

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

51(ND)14

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.07.2018**

**NAME OF THE COMPANY: Shiv Pratap Gurjar & Anr V Ace Town Planners
Pvt. Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 397/398


S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Mr. Saurabh Kalia, Advocate for the Respondent

ORDER

It is submitted that they are two connected matters one of which has been transferred to Jaipur. It is submitted on behalf of the petitioners that they shall be filing an appropriate application before the Hon'ble President for listing of both the cases to one Bench.

In view of the same list this case for this direction on 7th of September, 2018.



**(S. K. Mohapatra)
Member (T)**



**(Ina Malhotra)
Member (J)**

(Sameer)